

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 106 of 2021 (SZ)

M. Kathirvel (42 years)
S/o. K. MarappaGounder,
No. 138, Kattumunnur Post,
Munnur Village, Pugalur Taluk,
Karur District – 639 111
E-Mail: kathirvelmarappagounder@gmail.com
Phone: 93607 02669

...Applicant

Versus

Union of India
Rep. by the secretary,
Ministry of Environment, Forests & Climate Change,
Indira Paryavaran Bhavan, Jor Bagh,
New Delhi – 110 003 & 10 others.

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.	1- 6

**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 106 of 2021 (SZ)

M. Kathirvel (42 years)
S/o. K. MarappaGounder,
No. 138, Kattumunnur Post,
Munnur Village, Pugalur Taluk,
Karur District – 639 111
E-Mail: kathirvelmarappagounder@gmail.com
Phone: 93607 02669

...Applicant

Versus

1. Union of India
Rep. by the secretary,
Ministry of Environment, Forests & Climate Change,
Indira Paryavaran Bhavan, Jor Bagh,
New Delhi – 110 003.
E-Mail: secy-moef@nic.in
Phone: +91-11-24695262, +91-11-24695265

2. Tamil Nadu Pollution Control Board,
Represented by its Chairman,
Anna Salai, Guindy,
Chennai. 600 032
E-Mail: tnpccb-chn@gov.in
Phone: 044 - 2235 3076.

3. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No. 26, Ramakrishnapuram West,
Karur - 639 001
E-Mail: tnpccbkarur@gmail.com
Phone: 04324 – 230522.

4. The Assistant Director of Geology & Mining,
302, collectorate Complex,
Karur District – 639 007
E-Mail: mine.tnkar@nic.in, mine.tnkar@gmail.com
Phone: 04324-255113.

5. The District Collector,
Karur District,
Karur – 639 007
E-Mail: collrkar@nic.in
Phone: 4324-257511.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

6. The State Environmental Impact Assessment Authority,
Represented by its Member Secretary,
No.1, Jeenis Road, Panagal Building,
Saidapet, Chennai – 600 015
E-Mail: mstnseiaa@yahoo.com
Phone: 044- 24359974.

7. The Revenue Divisional Officer,
Revenue Divisional Office,
Karur - 639 007
E-Mail: rdokar.tnkar@nic.in
Phone Number: 9445000453.

8. Devaraj
S/o. Subramani,
7/14, Raj Residency
Pon Nagar, Andankovil,
Karur District – 639 002
E-Mail: balavinayagablumetals@gmail.com
Phone: 9842440250.

9. T. Selvarani
W/o. K. Kandasamy
59/1/4, Raj Residency
Pon Nagar, Andankovil,
Karur District – 639 002
E-Mail: balavinayagablumetals@gmail.com
Phone: 9842340250.

10. Thiru. Thangaraj,
S/o. Kandasamy,
59/1/4, Raj Residency
Pon Nagar, Andankovil,
Karur District – 639 002
E-Mail: balavinayagablumetals@gmail.com
Phone: 98423 40250

11. M/s. BalaVinayaga Blue Metals,
Represented by its Manager Partner
Mr. Thangaraj,
SF. 571, Saminatha Puram,
Munnur Post,
Pugalur Taluk,
Karur District - 639 111
E-Mail: balavinayagablumetals@gmail.com
Phone: 98423 40250.

... Respondents


25/2/22
ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.

I, R. Vijayabaskaran, Son of E. Rathinam, Hindu, aged about 59 years, having my office at No.76, Mount Salai, Guindy, Chennai- 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the 2nd & 3rd Respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

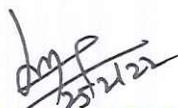
2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ) in its order dated 09.02.2022 in O.A.No.106 of 2021 directed as follows:

"...para 4: The Tamil Nadu Pollution Control Board is also directed to file a further report regarding the completion of metalling of the road to arrest the dust emission as recommended by them".

3. It is respectfully submitted that unit of M/s. Balavinayaga Blue Metals stone crushing unit premises located at S.F. No. 667, Munnur Village, Pugalur Taluk, Karur District was inspected on 17/2/2022 and during inspection, the following observations are made:

i. The unit has installed the following stone crushing machineries and was in operation.

Primary Crusher	- 2 No
Secondary crusher	- 4 No
Cone Crusher	- 1 No


25/2/22
ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VSI Pulveriser - 2 No.
Vibrating Screens - 5 Nos
Sand Washers - 3 Nos.

ii. The Air pollution Control measures were in operation. The water sprinklers provided in the stone crusher are in operation and water was sprayed in the vehicle movement area for dust suppression.

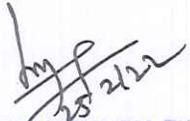
iii. The water used for M-Sand washing is collected and after settling in setting tanks etc., is recycled.

iv. The unit has provided 5m height compound wall for the entire premises on the western side. The unit has provided earthen bunds on the other three sides to arrest carryover of dust.

v. As per the instructions of the Board the unit has laid metal road to a length of 108 m and to a width of 12 m and the work is completed. The Photographs are enclosed in Annexure.

vi. The unit has also purchased a Road Sweeper machine to clean the dust regularly

vii. The unit vide its letter dated 18.2.2022 reported that it has proposed to lay additional Cement road over an extent of 1000 m² and scheduled to complete the work within two months.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Vijayabaskaran, Son of E. Rathinam, Working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Faint, illegible text at the top of the page, possibly a header or introductory paragraph.

27/11/2011
Faint text block, possibly a date and some illegible information.

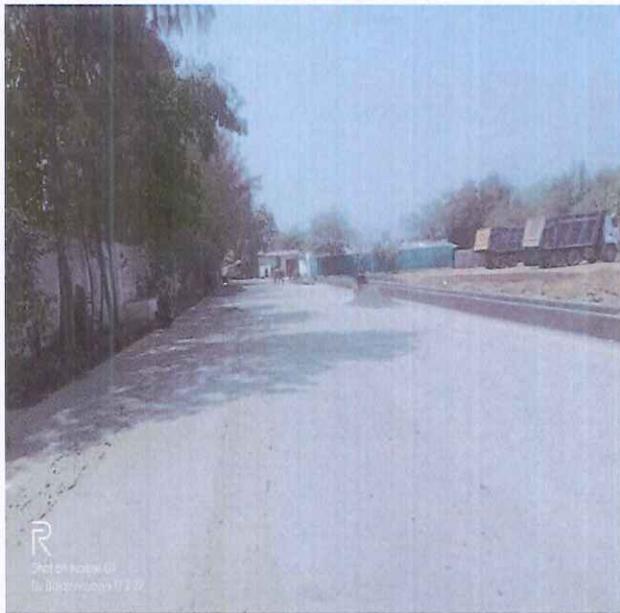
DECLARATION

Faint text block, likely the main body of a declaration or statement.

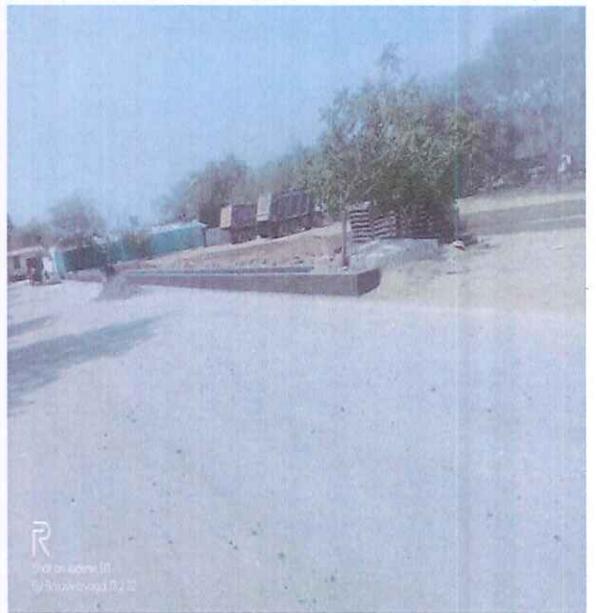
27/11/2011
Faint text block at the bottom, possibly a signature or date.

Photographs showing the status of the unit of M/s Balavinayaga Blue Metal stone crushing unit and Rough stone Quarries located at S.F. No. 568 Part & 672 (Part), 571 Part, 670 Part, 669 & 670, and 667, Munnur Village, Pugalur Taluk, Karur District during inspection on 17/2/2022

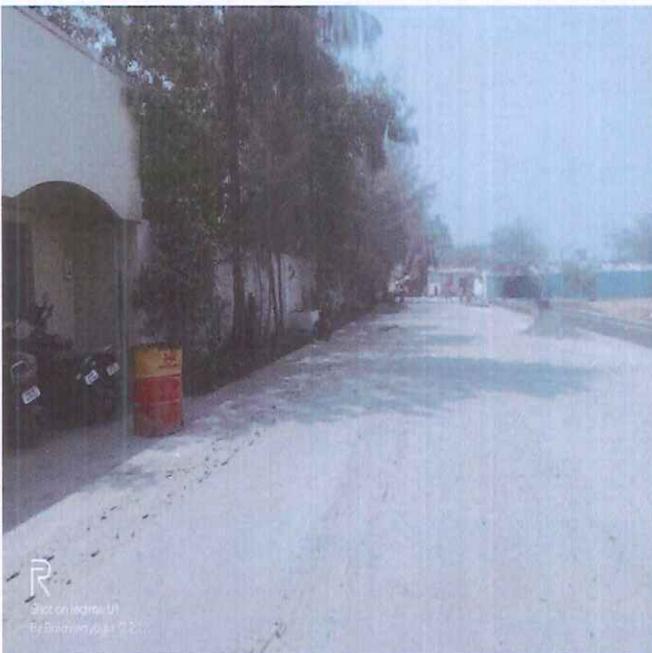
Metal Road in the premises



Metal Road in the premises



Metal Road in the premises



Road Sweeper Machine



1. The first part of the document discusses the importance of maintaining accurate records of all transactions and activities. It emphasizes the need for transparency and accountability in financial reporting.

2. The second part of the document outlines the various methods and techniques used to collect and analyze data. It includes a detailed description of the experimental procedures and the statistical tools employed.

3. The third part of the document presents the results of the study, including a series of tables and graphs that illustrate the findings. The data shows a clear correlation between the variables being studied, and the results are discussed in the context of existing research.

4. The final part of the document provides a conclusion and discusses the implications of the findings. It suggests areas for further research and offers practical recommendations based on the study's results.

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE,
CHENNAI**

**Original Application No. 106 of
2021 (SZ)**

M. Kathirvel (42 years)
S/o. K. MarappaGounder,
No. 138, Kattumunnur Post,
Munnur Village, Pugalur Taluk,
Karur District – 639 111
E-Mail:
kathirvelmarappagounder@gmail.com
Phone: 93607 02669

...Applicant

Versus

Union of India
Rep. by the secretary,
Ministry of Environment, Forests &
Climate Change,
Indira Paryavaran Bhavan, Jor Bagh,
New Delhi – 110 003 & 10 others.

...Respondents

**REPORT FILED ON BEHALF OF
THE 2ND & 3RD RESPONDENTS -
TAMIL NADU POLLUTION
CONTROL BOARD.**

**Advocate for Respondent No. 2 & 3
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

Date:25.02.2022.

Date of hearing on:28.02.2022

